

**THE GAUHATI HIGH COURT AT GUWAHATI**  
*(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)*

**NOTIFICATION**

*Dated Guwahati the 21<sup>st</sup> August, 2024*

No.HC.VII-147/2024/**8439**/A. Shri Deepankar Paul, Court Manager, Office of the District & Sessions Judge, Sivasagar, is transferred and posted as Court Manager in the Office of the District & Sessions Judge, Dhemaji vice Shri Pulakesh Saikia transferred.

Shri Deepankar Paul is directed to hand over charge to the Chief Administrative Officer of the Office of the District & Sessions Judge, Sivasagar before proceeding to join his new assignment.

No.HC.VII-147/2024/**8440**/A. Shri Pulakesh Saikia, Court Manager, Office of the District & Sessions Judge, Dhemaji, is transferred and posted as Court Manager in the Office of the District & Sessions Judge, Dibrugarh vice Shri Pulastyya Phukan transferred.

Shri Pulakesh Saikia is directed to hand over charge to the Chief Administrative Officer of the Office of the District & Sessions Judge, Dhemaji before proceeding to join his new assignment.

No.HC.VII-147/2024/**8441**/A. Shri Pulastyya Phukan, Court Manager, Office of the District & Sessions Judge, Dibrugarh, is transferred and posted as Court Manager in the Office of the District & Sessions Judge, Sivasagar vice Shri Deepankar Paul transferred.

Shri Pulastyya Phukan is directed to hand over charge to the Chief Administrative Officer of the Office of the District & Sessions Judge, Dibrugarh before proceeding to join his new assignment.

No.HC.VII-147/2024/**8442**/A. Shri Ambarish Sarma, Court Manager, Office of the District & Sessions Judge, Hailakandi, is transferred and posted as Court Manager in the Office of the District & Sessions Judge, Nalbari vice Shri Udit Shankar Choudhury transferred.

Shri Ambarish Sarma is directed to hand over charge to the Chief Administrative Officer of the Office of the District & Sessions Judge, Hailakandi before proceeding to join his new assignment.

No.HC.VII-147/2024/**8443**/A. Shri Udit Shankar Choudhury, Court Manager, Office of the District & Sessions Judge, Nalbari, is transferred and posted as Court Manager in Office of the District & Sessions Judge, Udalguri vice Smti Mrinalini Das transferred.

Shri Udit Shankar Choudhury is directed to hand over charge to the Chief Administrative Officer of the Office of the District & Sessions Judge, Nalbari before proceeding to join his new assignment.

No.HC.VII-147/2024/8444/A. Smti Mrinalini Das, Court Manager, Office of the District & Sessions Judge, Udalguri, is transferred and posted as Court Manager in the Office of the District & Sessions Judge, Darrang vice Smti Pushpanjali Das transferred.

Smti Mrinalini Das is directed to hand over charge to the Chief Administrative Officer of the Office of the District & Sessions Judge, Udalguri before proceeding to join her new assignment.

No.HC.VII-147/2024/8445/A. Smti Pushpanjali Das, Court Manager, Office of the District & Sessions Judge, Darrang, is transferred and posted as Court Manager in the Office of the District & Sessions Judge, Morigaon vice Shri Hrishikesh Goswami transferred.

Smti Pushpanjali Das is directed to hand over charge to the Chief Administrative Officer of the Office of the District & Sessions Judge, Darrang before proceeding to join her new assignment.

No.HC.VII-147/2024/8446/A. Shri Hrishikesh Goswami, Court Manager, Office of the District & Sessions Judge, Morigaon, is transferred and posted as Court Manager in the Office of the District & Sessions Judge, Kamrup (Amingaon) vice Shri Abhijit Pegu transferred.

Shri Hrishikesh Goswami is directed to hand over charge to the Chief Administrative Officer of the Office of the District & Sessions Judge, Morigaon before proceeding to join his new assignment.

No.HC.VII-147/2024/8447/A. Shri Abhijit Pegu, Court Manager, Office of the District & Sessions Judge, Kamrup (Amingaon), is transferred and posted as Court Manager in the Office of the District & Sessions Judge, Hailakandi vice Shri Ambarish Sarma transferred.

Shri Abhijit Pegu is directed to hand over charge to the Chief Administrative Officer of the Office of the District & Sessions Judge, Kamrup (Amingaon) before proceeding to join his new assignment.

**The aforementioned Officers are directed to join in their respective place of posting on or before 07.09.2024.**

***N.B. Except Shri Udit Shankar Choudhury & Shri Abhijit Pegu, the other Officers will not be entitled to claim TA as the transfers are made on their request.***

By Order,  
*Sd/-Nayan Shankar Baruah*  
**REGISTRAR (ADMINISTRATION)**

Memo No.HC.VII-147/2024/8448/A.  
Copy to:-

Dated 21.08.2024

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.

2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
4. The District and Sessions Judge, Sivasagar. She is requested to release Shri Deepankar Paul, Court Manager in order to enable him to join at his new place of posting immediately.
5. The District and Sessions Judge, Dhemaji. He is requested to release Shri Pulakesh Saikia, Court Manager in order to enable him to join at his new place of posting immediately.
6. The District and Sessions Judge, Dibrugarh. She is requested to release Shri Pulastyya Phukan, Court Manager in order to enable him to join at his new place of posting immediately.
7. The District & Sessions Judge, Hailakandi. He is requested to release Shri Ambarish Sarma, Court Manager in order to enable him to join at his new place of posting immediately.
8. The District and Sessions Judge, Nalbari. He is requested to release Shri Udit Shankar Choudhury, Court Manager in order to enable him to join at his new place of posting immediately.
9. The District and Sessions Judge, Udalguri. He is requested to release Smti Mrinalini Das, Court Manager in order to enable her to join at her new place of posting immediately.
10. The District and Sessions Judge, Darrang. He is requested to release Smti Pushpanjali Das, Court Manager in order to enable her to join at her new place of posting immediately.
11. The District and Sessions Judge, Morigaon. He is requested to release Shri Hrishikesh Goswami, Court Manager in order to enable him to join at his new place of posting immediately.
12. The District and Sessions Judge, Kamrup (Amingaon). He is requested to release Shri Abhijit Pegu, Court Manager in order to enable him to join at his new place of posting immediately.
13. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
14. The Private Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
15. The Project Manager, Gauhati High Court, Guwahati for uploading this Notification to the Gauhati High Court Website.
16. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
17. Shri Deepankar Paul, Court Manager, Office of the District & Sessions Judge, Sivasagar.
18. Shri Pulakesh Saikia, Court Manager, Office of the District & Sessions Judge, Dhemaji.
19. Shri Pulastyya Phukan, Court Manager, Office of the District & Sessions Judge, Dibrugarh.
20. Shri Ambarish Sarma, Court Manager, Office of the District & Sessions Judge, Hailakandi.
21. Shri Udit Shankar Choudhury, Court Manager, Office of the District & Sessions Judge, Nalbari.
22. Smti Mrinalini Das, Court Manager, Office of the District & Sessions Judge, Udalguri.
23. Smti Pushpanjali Das, Court Manager, Office of the District & Sessions Judge, Darrang.

24. Shri Hrishikesh Goswami, Court Manager, Office of the District & Sessions Judge, Morigaon.
25. Shri Abhijit Pegu, Court Manager, Office of the District & Sessions Judge, Kamrup (Amingaon)

(The names of the Officers are not necessarily in order of Seniority)

*b* *2.18.24*  
**REGISTRAR (ADMINISTRATION)**  
**GAUHATI HIGH COURT, GUWAHATI**

*13/2*